

**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

OA./TA /MP No.....199

*Dr. Devendra Kr. Sharma* Versus *Govt.*

Date of Order	Orders
<p><u>27-5-99</u></p>	<p>OA 243/99</p> <p><i>Sh. Rajendra Prasad</i>, counsel for the applicant.</p> <p>Heard.</p> <p>The learned counsel for the applicant states that the OA has become infructuous in view of the order passed on 10.5.99 by the respondent-department. He does not, therefore, press the application on merits.</p> <p>The OA stands dismissed <sup>at the stage of admission</sup> as having become infructuous.</p> <p><i>(N.P. Navani)</i> Adm. Member</p> <p><i>(Ratan Prakash)</i> Judicial Member</p> <p>Copy to Applicant and R-2</p> <p>Vols <u>193, 192</u></p> <p>Dated <u>2/6/99</u></p>